

GOVERNMENT OF INDIA
 MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
 DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION
 LOK SABHA
 UNSTARRED QUESTION NO. 248
 TO BE ANSWERED ON 19TH JULY, 2016
 PROCUREMENT OF FOODGRAINS

248. SHRI ALOK SANJAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
 उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the process prescribed by the Government for procuring foodgrains by the various agencies ;
- (b) the details of foodgrains procured by the said agencies during each of the last two years and the current year, State-wise including Madhya Pradesh;
- (c) whether there is a monitoring system to check the irregularities committed by various agencies involved in procurement and distribution of the foodgrains;
- (d) if so, the details thereof; and
- (e) the remedial measures taken to ensure the proper functioning of these agencies?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
 (SHRI RAM VILAS PASWAN)

(a): There is a Uniform Policy for procurement by Government Agencies across the country. Under this policy, whatever food grains are offered by farmers, within the stipulated period & conforming to the specifications prescribed by Government of India are, purchased at Minimum Support Price (MSP) by the State Government agencies including Food Corporation of India (FCI) for central pool. However, if producer/farmer gets better price in comparison to MSP, they are free to sell their produce in open market i.e. to private trader/ anyone.

(b): The quantity of rice, wheat and coarsegrain procured during last two years and current year by all agencies including FCI, State-wise including Madhya Pradesh is enclosed as Annexure-I, II & III respectively.

(c), (d) & (e) Yes, Madam. The monitoring system to check the irregularities committed by various agencies involved in procurement and distribution of the foodgrains is as follows:-

i. Joint inspection of foodgrain stocks undertaken by officials of FCI, State Government and Government of India on regular intervals to check irregularities in all aspects of procurement operations.

ii. Procurement Monitoring System (PMS) module has been developed to monitor the procurement of wheat and rice. This module enables FCI and Department of Food and Public Distribution (DFPD) to view and monitor the consolidated report of procurement of wheat and rice done by procuring agencies viz. State agencies or FCI.

iii. For scrutinizing the records/accounts of various agencies, Procurement Incidental Cell has been set up in the Ministry to examine, analyse & verify the claims and the financial data provided by the State Govt./State agencies.

vi. FCI supplies rice and wheat under various schemes to the States/UTs as per the allotment given by the Ministry of Consumer Affairs, Food & Public Distribution (MOCAF&PD) after drawing joint samples of the stock. Stock conforming to Food Safety and Standards Authority of India (FSSAI) norms only is issued. The responsibility of distributing the foodgrains to the identified beneficiaries rests with the respective State/UT Government.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF
UNSTARRED QUESTION NO. 248 DUE FOR ANSWER ON
19.07.2016 IN THE LOK SABHA

Procurement of Rice for Central Pool

Fig in LMT as on 13-07-2016

S.No.	STATES/ UTs	KMS 2013-14	KMS 2014-15	KMS 2015-16*
1	Andhra Pradesh	37.37	35.96	43.28
2	Telangana	43.53	35.04	15.80
3	Assam	0.00	0.15	0.3
4	Bihar	9.42	16.14	12.25
5	Chattisgarh	42.90	34.23	34.42
6	Gujarat	0.00	0.00	0.01
7	Himachal Pradesh	0.00	0.00	0.00
8	Haryana	24.06	20.15	28.61
9	Jammu & Kashmir	0.00	0.00	0.07
10	Jharkhand	0.00	0.06	2.06
11	Karnataka	0.00	0.88	0.55
12	Kerala	3.59	3.74	3.82
13	Madhya Pradesh	10.45	8.07	8.49
14	Maharashtra	1.61	1.99	2.29
15	Odisha	28.01	33.57	33.69
16	Punjab	81.06	77.86	93.50
17	Rajasthan	0.00	0.00	0.00
18	Tamilnadu	6.84	10.51	11.13
19	Uttar Pradesh	11.27	16.98	29.10
20	Uttranchal	4.63	4.65	5.97
21	West Bengal	13.59	20.32	15.68
22	Others	0.12	0.10	0.16
Total		318.45	320.40	341.18

*Procurement during KMS 2015-16 is under progress . Data reported as on 13.07.2016
Rice include paddy in terms of Rice

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ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 248 DUE FOR ANSWER ON 19.07.2016 IN THE LOK SABHA

Procurement of Wheat for Central Pool

(Fig. in LMT)

S.N.	STATES/ UTs	RMS 2014-15	RMS 2015-16	RMS 2016-17
1	Gujarat	0.00	0.73	0.00
2	Haryana	64.95	67.78	67.22
3	Madhya Pradesh	70.94	73.09	39.90
4	Punjab	116.41	103.44	106.45
5	Rajasthan	21.59	13.00	7.62
6	Uttar Pradesh	6.28	22.67	8.02
7	Uttrakhand	0.01	0.04	0.02
	Others	0.05	0.13	0.07
TOTAL		280.23	280.88	229.30

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ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 248 DUE FOR ANSWER ON 19.07.2016 IN THE LOK SABHA

STATEMENT SHOWING PROCUREMENT OF COARSEGRAINS

Figures in Tonnes

KMS	COMMODITY	MAH.	C. GARH	M.P.	A.P.	TELANGANA	BIHAR	KAR.	RAJ.	GUJARAT	HARYANA	TOTAL
									-	-	-	0
2013 -2014	JOWAR	85		2				4				91
	BAJRA											0
	MAIZE	95555	2587	86573	27918	288904	722	713807				1216066
	RAGI							14788				14788
2014 -2015	JOWAR	5867		1643				6839				14349
	BAJRA											0
	MAIZE	1619		301842	4945	6438						314844
	RAGI							135955				135955
2015 -2016 *	JOWAR	16569		4947								28645
	BAJRA										5053	5053
	MAIZE	11		22962								22973
	RAGI							203769				203769

* As on 13.07.2016
